

[Sh. K. Manvendra Singh]

price for wheat. Therefore, I would like to request you to direct the concerned Minister to announce procurement process of Rabi crops immediately and open at least one procurement centre in each district.

SHRI RAJVEER SINGH (Aonla): Mr. Deputy Speaker, Sir about 100 to 125 people of 17 Kashmiri families have migrated to Bareilly, Uttar Pradesh due to the disturbances in Kashmir. No lodging and boarding facilities are being provided to them by the Government. Ten employees of IBRI, an organisation of the Central Government, have also migrated from Srinagar to Bareilly. They are being transferred to Mukteshwar which will put their families to great inconvenience. They cannot comply with this order. Therefore, I would request that they should be transferred to Palampur in Himachal Pradesh which is also near Jammu.

SHRI M. S. PAL (Nainital): Mr. Deputy Speaker, Sir, there was a bomb blast in Haldwani in which 5 persons were killed and 30 injured. This was followed by another bomb-blast in Kashipur in which 6 persons were killed and 30 injured. Now a pujari of the temple has been murdered and the temple has been damaged and looted. There is no law and order there and no one has so far been nabbed. Necessary action should be taken in this regard.

SHRI R. N. RAKESH: Sir, all the drinking water schemes of the Central Government as well as the State Government have flopped. Human beings as well as cattle-heads are not getting drinking water. Wells have become dry and 80 per cent of the tubewells have gone out of order. The water level has gone down. During the month of Navratra, the deities and the people did not get water. The deities, the people and the priests of the temples all remained thirsty. (Interruptions)

MR. DEPUTY SPEAKER: Mr. hon. Member, such matters cannot be raised

here. You please sit down. (Interruptions)

SHRI RAM KRISHAN YADAV (Azamgarh): Mr. Deputy Speaker, Sir, since the Government came to power, some militant groups are being raised through R. S. S. which have created panic among the people of the country. I would like to request that the Government should ban such militant groups so that the feelings of nationalism may also be cultivated among the people of religious minorities.

12.50 hrs.

#### MATTERS UNDER RULE 377

[English]

##### (i) Need to take steps to improve the lot of coffee growers in Kerala

SHRI K. MURALEEDHARAN (Calicut): I draw the attention of the House to the pathetic condition of Coffee Growers of Kerala. About 28 per cent of Coffee in India is produced in Kerala and out of that 96 per cent production is from Wynad alone. About Rs. 100 crores foreign exchange is earned through Coffee from Kerala. Due to the cancellation of international Coffee agreement in July, 1989, there was a sudden downward trend in coffee price all over the world. In such situation the coffee growers are put to extreme hardship.

The Coffee growers have no right to sell their product in the open market. They have to pool the entire production to the Coffee Board. Such a type of stringent control is not faced by any other farmer in India. Government should take appropriate steps to release the Coffee growers from the restriction of the Coffee Board. The Kerala Coffee growers are taxed more as compared to Coffee growers of other States. So, my humble request to the Government is to take appropriate steps and save Coffee growers in Kerala.